

## STATEMENT

Following are C.I.F. prices of Japanese Denier 20/22 Silk imported into India from December 1951:

December 1951—Rs. 21/4/3 per lb.

January 1952—Rs. 22/9/9 per lb.

February 1952—Rs. 22/2/9 per lb.

March 1952—Rs. 21/12/- per lb.

April 1952—Rs. 22/1/3 per lb.

May 1952—Rs. 21/14/6 per lb.

## INDIANS EMPLOYED IN U.N.O.

\*219. **Shri Gurupadaswamy:** Will the Prime Minister be pleased to state:

(a) the number of Indian Nationals employed in the U.N.O. and its various branches;

(b) their positions and pay; and

(c) whether the recruitment is made on any principle?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). The required information is being collected and will be placed on the Table of the House as soon as it is ready.

(c) Generally speaking, recruitment is supposed to be made, taking into account the proportionate contribution of each Member-State to the United National budget.

## ALUMINIUM FACTORY, ALWAYE

\*220. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Aluminium factory at Alwaye in Travancore-Cochin is producing to its full capacity or not; and

(b) whether the supply of raw material needed for production purposes is fully met with?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The factory was running more or less to its normal capacity till the 22nd April this year. There has been a cut in electric power since then of 36 per cent.

(b) Yes, Sir, but for occasional difficulties in getting wagons for transport of alumina from Bihar.

## AUTOMOBILE INDUSTRY (PROTECTION)

\*221. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that as a measure to accord protection to the indigenous motor car manufacturing industry, a heavy duty has been imposed on foreign imports;

(b) whether the indigenous industry is in a position to meet the country's demand in motor cars; and

(c) if not, how import is regulated to counter-balance the trade?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Import duties were raised in respect of certain components of motor vehicles and reduced in other cases, with effect from the 1st March 1950, as an interim measure of encouragement to the industry to manufacture in the country as many parts and components as it can.

(b) and (c) Motor vehicles are now imported in a completely knocked down condition and are assembled in the country. There is sufficient assembly capacity to meet the entire demand. Imports are regulated each half year according to the supply and demand position.

## IMPORT OF MOTOR CARS

\*222. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to lay on the Table of the House a statement containing:

(a) the total number of cars imported in the year 1950-51;

(b) the value of imported cars; and

(c) the difference in percentage between purchasing and selling prices?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). Please refer to the statement placed on the Table of this House on the 19th instant in reply to Starred Question No. 21 by Dr. P. S. Deshmukh.

(c) I am afraid this information is not available with the Government as neither the distribution nor the price of motor vehicles is controlled.

## UNEMPLOYMENT DUE TO CLOSURE OF TEXTILE MILLS

\*224. **Shri V. Missir:** (a) Will the Minister of Labour be pleased to state how many labourers have already become unemployed since the time of the closing of the cotton textile mills from the 1st March to 15th May, 1952?